

16.49 hrs.

LIMESTONE AND DOLOMITE  
MINES LABOUR WELFARE FUND  
BILL\*

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA) : On behalf of Shri R. K. Khadilkar, I beg to move for leave to introduce a Bill to provide for the levy and collection of a cess on limestone and dolomite for the financing of activities to promote the welfare of persons employed in the limestone and dolomite mines.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the levy and collection of a cess on limestone and dolomite for the financing of activities to promote the welfare of persons employed in the limestone and dolomite mines."

*The motion was adopted.*

SHRI BALGOVIND VERMA : Sir, I introduce† the Bill.

16.50 hrs.

FOREIGN EXCHANGE REGULA-  
TION BILL\*

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : On behalf of Shri Y. B. Chavan I beg to move for leave to introduce a Bill to consolidate and amend the law regulating certain payments, dealings in foreign exchange and securities, transactions indirectly affecting foreign exchange and the import and export of currency and bullion, for the conservation of the foreign exchange resources of the country and the proper utilisation thereof in the interests of the economic development of the country.

\*Published in Gazette of India Extraordinary Part II, Section 2, dated 29-8-1972.

†Introduced with the recommendation of the President.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to consolidate and amend the law regulating certain payments, dealings in foreign exchange and securities, transactions indirectly affecting foreign exchange and the import and export of currency and bullion, for the conservation of the foreign exchange resources of the country and the proper utilisation thereof in the interests of the economic development of the country."

*The motion was adopted.*

SHRI K. R. GANESH : Sir, I introduce† the Bill.

16.51 hrs.

RE: USE OF CERTAIN WORDS BY  
A MEMBER

MR. SPEAKER : Mr. Sathe. This is another thing from him about Mr. Jyotirmoy Bosu. We had been discussing all this time....

SHRI VASANT SATHE (Akola) : In view of what has been decided now, in that spirit, I would only submit that if Mr. Jyotirmoy Bosu....

AN HON. MEMBER : What is that about?

MR. SPEAKER : Some time back he had written to me. Mr. Jyotirmoy Bosu had asked him to keep his mouth shut or something like that..

SHRI VASANT SATHE : I have not brought a privilege motion.

MR. SPEAKER : I think, that too would be avoided in future. I hope, Mr. Jyotirmoy Bosu, you did not mean anything ill to him.

SHRI S. M. BANERJEE (Kanpur) : If only he changes the words — instead of 'shut your mouth' to 'close your mouth' — I think, it would be all right.

MR. SPEAKER : Do not enjoy this, Mr. Banerjee.